

(2)

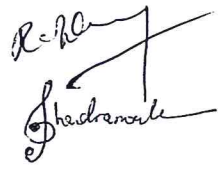
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2016
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. UDAYAKUMAR	Counsel for petitioner	
2.	Chandramouli Prabhakar	Counsel for Respondents	

ORDER

Counsel representing both the parties are present. Counsel for respondents stated that the settlement talks is in progress and prayed time to make submissions on the final outcome of the same. Time is extended at request. Put up on 06.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)